

**GOVERNMENT OF INDIA
INFORMATION AND BROADCASTING
LOK SABHA**

UNSTARRED QUESTION NO:1278
ANSWERED ON:21.08.2007
CLASSIFICATION OF FILMS AND DOCUMENTARIES
Kharventhan Shri Salarapatty Kuppusamy

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) the details of classification used for feature films and documentaries being released for public exhibition ;
- (b) whether the Government proposes to introduce new Code for films and television programmes like scientific and medical matters ;
- (c) If so, the details thereof; and
- (d) the time by when the said proposal is likely to be implemented?

Answer

THE MINISTER OF INFORMATION & BROADCASTING AND PARLIAMENTARY AFFAIRS (SHRI P.R. DASMUNSI)

(a) : The classification of feature films and documentaries released for public exhibition are as per the provisions of The Cinematograph Act, 1952 and Rules thereunder. The certification of films is done as per the provisions contained in Section 5A of the Cinematograph Act, 1952. The films are granted 'U', U/A, 'A' or 'S' certificates.

(b), (c) and (d) : No separate code is being considered for films like scientific and medical matters. Feature films as well as non-feature films are certified as per the provisions of the Cinematograph Act, 1952 and Rules framed thereunder, amendments to which are under consideration. The Government is planning a new content code for TV. Details may be seen at www.mib.nic.in. A committee has been constituted for reviewing Programme and Advertising Codes prescribed under the Cable TV Networks (Regulation) Act, 1995 and rules framed thereunder and the guidelines for certification of films prescribed under The Cinematograph Act, 1952 and drafting a new content code. The Committee comprises of the representatives of TV industry apart from several civil society groups and the code has been discussed with them. Responses have been both for and against the Code. However, the final recommendations of the Committee are yet to be received.